

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P No. 2561 of 2016

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03/07.07.2020 Mr. S.K. Laik, learned counsel who is appearing on behalf of the opposite party no. 2 submits that the parties have resolved their dispute.

Since the petitioner is not appearing, this case is adjourned.

List this case after two weeks under the heading 'For Orders'.

(Ananda Sen, J.)

RKM/-